

DELHI LEGISLATIVE ASSEMBLY

REVISED LIST OF BUSINESS

Friday, 20th August, 2010/29 Shravan, 1932 (Saka)

2.00 PM

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and answered.

2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:

- | | |
|------------------------------|----------------------------|
| 1. Shri Sri Krishan Tyagi | 6. Shri Veer Singh Dhingan |
| 2. Shri Mohan Singh Bisht | 7. Shri Arvinder Singh |
| 3. Shri Pradyumn Rajput | 8. Shri S.P.Ratawal |
| 4. Shri Jai Bhagwan Aggarwal | 9. Shri Karan Singh Tanwar |
| 5. Shri Sat Prakash Rana | 10. Shri Balram Tanwar |

3. **Private Members Resolutions:**

1. Shri Sahab Singh Chauhan to move the following resolution:

“This House resolves that the Unauthorized colonies be regularized without delay and all required basic amenities be provided in these colonies to provide relief to 40 lac inhabitants from sub-standard life”.

2. Shri O.P.Babber to move the following resolution:

“This House resolves that MCD should grant lease hold/free hold documents to the Metro-work affected persons who were rehabilitated/ allotted shops in Metro Bazar, Tilak Nagar & other places by MCD”.

Delhi

20th August, 2010

P.N.Mishra

Secretary